

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 3252
ANSWERED ON 21/03/2023

IMPLEMENTATION OF RURAL DEVELOPMENT PROJECTS

3252. SHRI RAMESH CHANDER KAUSHIK:

SHRI AJAY KUMAR MANDAL:

MS. LOCKET CHATTERJEE:

SHRI SUNIL KUMAR PINTU:

SHRIMATI NAVNEET RAVI RANA:

SHRIMATI RAMA DEVI:

SHRI CHANDESHWAR PRASAD:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the current status of various rural development projects implemented during each of the last five years, State and district-wise particularly in Sonipat Parliamentary Constituency in Haryana, Bhagalpur, Sitamarhi and Sheohar Parliamentary Constituencies of Bihar, Amravati Parliamentary Constituency of Maharashtra and Hooghly of West Bengal;
- (b) the details of the funds allocated, released and utilized under various schemes in the said areas during each of the last five years, State and district/Parliamentary Constituency-wise;
- (c) the number of proposals received, sanctioned and rejected for said areas during each of the last three years, scheme, State and district/Parliamentary Constituency-wise; and
- (d) the reasons for rejecting some proposals?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

(a) & (b): The Department of Rural Development(DoRD), Ministry of Rural Development (MoRD) is implementing a number of schemes, namely Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS), Pradhan Mantri Awaas Yojana – Gramin (PMAY-G), Pradhan Mantri Gram Sadak Yojana (PMGSY), Deendayal Antyodaya Yojana – National Rural Livelihoods Mission (DAY-NRLM), Deen Dayal Upadhyay – Gramin Kaushalya Yojana (DDU-GKY), Rural Self Employment Training Institutes (RSETIs), National Social Assistance Programme (NSAP), Sansad Aadhar Gram Yojana (SAGY) and Shyama Prasad Mukherji Rurban Mission (SPMRM). Further, Department of Land Resources (DoLR), MoRD is also implementing Watershed Development Component (WDC) of Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) which is principally for development of rainfed portions of net cultivated area and culturable wastelands.

The status of various rural development schemes of MoRD during the last five years, State and district-wise particularly in Sonipat Parliamentary Constituency in Haryana, Bhagalpur, Sitamarhi and Sheohar Parliamentary Constituencies of Bihar, Amravati Parliamentary Constituency of Maharashtra and Hooghly of West Bengal, wherever applicable/maintained scheme-wise, are given at **Annexure – I**.

The details of the funds allocated, released and utilized under various rural development schemes of MoRD during each of the last five years, State and district/Parliamentary Constituency-wise including the said areas, wherever applicable/maintained, are given at **Annexure – II**.

(c) & (d): The number of proposals received, sanctioned and rejected for said areas during each of the last three years, scheme, State and district/Parliamentary Constituency-wise in respect of PMGSY and Under WDC-PMKSY is given as under:

PMGSY: The details of proposals received, sanctioned and rejected in the aforesaid areas during each of the last three years for PMGSY is given at **Annexure III**.

WDC-PMKSY: Under WDC-PMKSY 1.0, no project was sanctioned to any State/UT during 2015-16 to 2021-22. The extended project period of WDC-PMKSY 1.0 got over on 31.03.2022. The continuation of the scheme as WDC-PMKSY 2.0 has been approved by Government on 15 December, 2021. Under WDC-PMKSY2.0, DoLR has sanctioned 1110 projects to States/UTs covering an area of 49.43 lakh hectare. State/UT-wise details are given at **Annexure-IV**.

Annxure-I referred to in reply to part (a)&(b) of the Lok Sabha Unstarred Question No.3252 to be answered on 21.03.2023.

1. Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS)

Mahatma Gandhi NREGS is a demand driven wage employment programme and funds are released to the States/UTs on the basis of "agreed to" Labour Budget (LB) and performance of the States/UTs during the financial year and there is no provision of allocation of funds. Under Mahatma Gandhi NREGA, funds are released State/UT wise and not district-wise.

2. Pradhan Mantri Awaas Yojana-Gramin (PMAY-G)

The erstwhile scheme of Rural Housing is restructured into Pradhan Mantri Awaas Yojana-Gramin w.e.f. 01st April, 2016. To achieve the Objective of Housing For All, a total target of 2.95 crore houses is set under PMAY-G. PMAY-G provides financial assistance to Rural Houseless Households and households living in kutcha and dilapidated houses.

The Details of House completed in Sonipat Parliamentary Constituency in Haryana, Bhagalpur, Sitamarhi and Sheohar Parliamentary Constituencies of Bihar, Amravati Parliamentary Constituency of Maharashtra and Hooghly of West Bengal is given below:

DETAILS OF HOUSE CONSTRUCTED IN SONIPAT PARLIAMENTARY CONSTITUENCY

Financial year	Sonpiat	Jind
2019-20	153	86
2020-21	7	5
2021-22	3	7

DETAILS OF HOUSE CONSTRUCTED IN BHAGALPUR PARLIAMENTARY CONSTITUENCY

Financial year	Bihpur	Gopalpur	Pirpainti	Bhagalpur	Sultanganj	Nathnagar
2019-20	7869	182	1022	7869	551	399
2020-21	27019	1339	1988	27019	1599	1069
2021-22	15195	1310	296	15195	1199	766

PROGRESS IN SITAMARHI PARLIAMENTARY CONSTITUENCY

Financial year	Riga	Bathnaha	Parihar	Sursand	Bajpatti	Sitamarhi	Runnisaidpur	Belsand
2019-20	815	977	1318	914	908	13791	434	499
2020-21	2940	4656	5398	2403	2959	43318	1406	894
2021-22	2944	5703	6291	3331	3961	52655	1862	1270

DETAILS OF HOUSE CONSTRUCTED PROGRESS IN SHEOHAR PARLIAMENTARY CONSTITUENCY

Financial year	Sheohar
2019-20	1888
2020-21	8166
2021-22	5047

DETAILS OF HOUSE CONSTRUCTED IN AMRAVATHI PARLIAMENTARY CONSTITUENCY

Financial year	Teosa	Daryapur	Achalpur
2019-20	243	579	707
2020-21	318	441	785
2021-22	711	1506	1506

DETAILS OF HOUSE CONSTRUCTED IN HOOGHLY PARLIAMENTARY CONSTITUENCY

Financial year	Singur	Balgarh	Pandua	Dhanekali
2019-20	285	725	729	829
2020-21	511	910	565	875
2021-22	362	339	295	849

3. Deendayal Antyodaya Yojana- National Rural Livelihood Mission (DAY-NRLM)

Start-up Village Entrepreneurship Programme (SVEP), a sub-scheme under the DeendayalAntyodayaYojana – National Rural Livelihoods Mission (DAY-NRLM), was launched in 2017-18 with the objective of helping rural poor from SHG ecosystem to come out of poverty by helping them to set up enterprises. A statement showing total no. of enterprises set up under SVEP since 2017-18 to 2022-23 (Feb'23) is given below:

No. of Enterprises supported under SVEP

No	State	2017-18	2018-19	2019-20	2020-21	2021-22
1	Andhra Pradesh	3,084	1,783	4,324	5,586	2,700
2	Arunachal Pradesh	0	0	0	0	0
3	Assam	0	0	0	548	1,887
4	Bihar	3,889	3,167	5,541	6,844	2,655
5	Chhattisgarh	1,758	3,179	2,791	2,707	2,865
6	Goa	0	0	0	0	0
7	Gujarat	268	356	1,788	984	2,262
8	Haryana	857	1,283	1,924	2,492	1,592
9	Himachal Pradesh	0	0	0	0	0
10	Jammu & Kashmir (UT)	296	575	418	973	0
11	Jharkhand	673	3,437	2,294	5,218	4,651
12	Karnataka	0	0	0	0	0
13	Kerala	799	2,808	7,602	7,327	7,177
14	Madhya Pradesh	2,177	2,901	4,550	4,791	4,556
15	Maharashtra	1,818	1,527	1,161	0	0
16	Manipur	0	0	0	108	663
17	Meghalaya	0	0	53	81	193
18	Mizoram	0	0	0	320	513
19	Nagaland	1,109	1,417	1,487	12	0
20	Odisha	1,096	2,404	2,969	4,087	2,354
21	Punjab	0	146	537	637	377
22	Rajasthan	864	1,140	2,436	1,733	1,595
23	Sikkim	0	0	0	0	0
24	Tamil Nadu	0	0	859	1,681	1,084
25	Telangana	257	858	2,264	2,659	2,606

26	Tripura	0	0	0	0	0
27	Uttar Pradesh	957	1,808	2,456	5,109	5,127
28	Uttarakhand	0	0	9	459	557
29	West Bengal	1,168	912	2,102	2,853	2,690
	Total	21,070	29,701	47,565	57,209	48,104

National Rural Economic Transformation Project (NRETP)

The National Rural Livelihoods Project (NRLP), implemented from July 2011 to June 2018, facilitated in establishing DAY-NRLM's "proof-of-concept" in 13 high poverty States by helping in development of implementation architecture, initiating social mobilization and capacity building, providing capitalization support and establishing credit linkage with Banks.

Considering the emerging priorities of the Mission, the Ministry of Rural Development initiated the implementation of the next phase of the project, viz. National Rural Economic Transformation Project (NRETP) in the same 13 States, i.e., Assam, Bihar, Chattisgarh, Gujarat, Jharkhand, Karnataka, Madhya Pradesh, Maharashtra, Odisha, Rajasthan, Tamil Nadu, Uttar Pradesh and West Bengal with the following key objectives:

- Establishing 600 Cluster Level Federations (CLFs) as Model CLFs
- Promotion of 40 large scale Farmer Producer Enterprises (average membership of 10000-12000 households) and 12000 Farmers Producer Groups covering an additional 5 lakh farmers;
- Supporting 47250 individual and 5250 group non-farm enterprises;
- Promotion of 40 Clusters to support rural artisans/ enterprises with a minimum of 100 members per cluster;
- Expanding the network of Business Correspondents for last mile delivery of financial services by deploying 5000 additional BCAs;
- Extending social protection to 24 lakh SHG members under life and accident insurance cover;
- Support SRLMs in setting up Migration Support Centres and placement & Industry Partnership Cell to be set up at the National Level

NRETP was declared effective on 24th April 2019 and is scheduled to close on 30th June 2023. The total outlay of the project is USD 500 million out of which USD 250 million is a loan assistance from the World Bank and the remaining USD 250 million is the counterpart financing provided by Government of India.

4. Pradhan Mantri Gram Sadak Yojana (PMGSY)

The details of total length of roads sanctioned and constructed under various ongoing interventions/verticals of Pradhan Mantri Gram Sadak Yojana (PMGSY) during the last five years are given below:-

Year	Length of roads sanctioned (km)	Length of roads constructed (km)
2017-18	52,042.55	48,666.80
2018-19	38,950.25	49,007.28
2019-20	27,652.49	27,304.08
2020-21	44,018.37	36,684.92
2021-22	28,148.72	41,973.78

The data under PMGSY are not maintained Parliamentary Constituency-wise.

5. DeenDayal Upadhyaya Grameen Kaushalya Yojana (DDU-GKY)

State-wise details of candidates trained and placed under DDU-GKY during the last five years:

Sl. No.	State	FY 17-18		FY 18-19		FY 19-20		FY 20-21		FY 21-22	
		Trained	Placed	Trained	Placed	Trained	Placed	Trained	Placed	Trained	Placed
1	Andhra Pradesh	17341	10954	26384	24894	15933	10795	4156	2177	1606	2135
2	Arunachal Pradesh	0	0	0	0	84	0	28	33	233	71
3	Assam	9936	3464	16725	7397	11993	13862	1966	3296	3553	916
4	Bihar	6972	4859	10729	5815	14301	5916	2687	2745	7099	2491
5	Chhattisgarh	3111	539	7206	2583	9798	3842	1109	3683	6499	2883
6	Gujarat	528	160	5190	1482	3084	2249	240	875	830	599
7	Haryana	2281	5832	1712	3329	1948	6013	26	1213	1772	680
8	Himachal Pradesh	350	0	2845	427	1980	1073	0	117	334	10
9	Jammu and Kashmir	1137	1424	4283	689	10516	1319	3454	1945	2300	1102
10	Jharkhand	5526	2375	9668	3585	12866	8224	1050	1879	4035	1354
11	Karnataka	8871	4752	7895	5411	5797	7226	769	1649	1442	673
12	Kerala	10587	4175	13736	9656	12812	8390	3053	2931	3219	1097
13	Madhya Pradesh	5353	1823	9442	4443	10433	7348	903	969	6825	3977
14	Maharashtra	7082	7390	19321	4500	13521	12765	874	3319	348	1612
15	Manipur	0	0	598	0	1780	573	338	387	811	139
16	Meghalaya	0	0	829	253	1518	686	83	158	456	241
17	Mizoram	0	0	157	0	554	359	37	88	105	94
18	Nagaland	0	0	301	0	1220	403	221	278	1009	614
19	Odisha	23520	14035	41545	31237	43278	30607	7978	7729	10474	4828
20	Punjab	4987	563	2787	1443	2002	1311	2922	1931	6976	4188
21	Rajasthan	2599	693	10217	3380	14530	4692	981	1759	3096	3130
22	Sikkim	0	0	64	64	462	32	0	43	90	0
23	Tamil Nadu	519	765	3151	185	9685	3324	213	1286	8228	2941
24	Telangana	12470	9048	16827	15604	9731	6839	2752	1436	3177	2494
25	Tripura	1530	526	1816	2082	1407	524	21	609	1049	193
26	Uttar Pradesh	4795	892	18284	4839	24895	7341	1540	4068	16898	3765
27	Uttarakhand	0	0	1145	253	1518	672	367	416	3645	917
28	West Bengal	2032	1518	8652	3700	9531	3829	521	2544	732	2424
29	Puducherry									165	44
30	A. N Islands									0	0
	Total	131527	75787	241509	137251	247177	150214	38289	49563	97006	45612

Source: DDU-GKY MIS (kaushalpragati.nic.in and kaushalbharat.gov.in)

* The program commenced in Puducherry and A&N Islands in 2020-21.

6. Rural Self Employment Training Institutes (RSETIs)

State-wise details of candidates trained and placed under RSETI during the last five years.

	Name of the State	FY 2017-18		FY 2018-19		FY 2019-20		FY 2020-21		FY 2021-22	
		Trained	Settled								
1	Andaman and Nicobar Islands	497	439	494	270	489	316	318	135	412	381
2	Andhra Pradesh	12465	10683	10645	8790	9884	7179	5002	3836	7817	6522
3	Arunachal Pradesh	345	153	360	70	211	294	18	57	225	0
4	Assam	14262	11305	13087	9678	11922	7680	7208	5145	10017	8335
5	Bihar	28411	24863	26688	19255	24961	18393	14868	10817	21268	14330
6	Chhattisgarh	12651	9707	12735	9981	12146	8209	7003	4927	10030	7257
7	D & N Haveli	606	406	775	553	763	509	560	437	561	447

8	Gujarat	22359	22219	21470	16755	20447	14075	11233	7859	15993	12863
9	Haryana	15496	11032	15267	8702	14391	10493	11301	6744	11045	8176
10	Himachal Pradesh	5753	4727	5499	4085	4949	3541	3227	2019	4750	3208
11	Jammu & Kashmir	9504	7498	9308	6727	8662	7022	4552	3955	5277	4148
12	Jharkhand	17660	14596	17969	12033	15911	12630	11467	7982	13725	10828
13	Karnataka	27515	26914	26041	20434	24676	20257	16333	12649	18332	17059
14	Kerala	11582	11282	10532	9422	10236	9610	5090	4752	5980	5801
15	Lakshadweep	10	0	0	0	36	0	162	98	139	34
16	Madhya Pradesh	36179	24612	35194	22858	31521	20982	19180	15530	22956	18490
17	Maharashtra	26143	23436	25671	19612	24614	19668	16559	13033	19606	15251
18	Manipur	465	310	382	268	495	351	287	277	364	301
19	Meghalaya	1851	1042	1470	1287	1629	989	959	687	1649	868
20	Mizoram	453	523	502	365	939	957	613	457	651	636
21	Nagaland	380	294	355	517	356	202	199	118	338	272
22	Odisha	22173	18927	21803	17117	20489	14933	15321	11574	16049	13978
23	Pondicherry	782	859	850	626	762	543	583	420	568	485
24	Punjab	11582	10706	10516	6797	9280	5605	7501	5489	9241	6972
25	Rajasthan	30641	22322	28602	21553	27023	18789	19904	12682	23160	19032
26	Sikkim	432	314	389	206	364	489	202	134	203	146
27	Tamil Nadu	26805	22674	24226	19790	27112	17790	15233	12517	17187	14796
28	Telangana	7145	5942	6864	5669	6435	5714	3703	2647	5413	5214
29	Tripura	3132	1926	2788	2345	2533	1775	1893	836	2274	1781
30	UT Ladakh	0	0	0	0	603	233	408	328	535	384
31	Uttar Pradesh	54503	44515	52719	36600	50845	38070	41995	27673	52909	46948
32	Uttarakhand	7156	5297	7322	5524	6765	5387	6383	4829	6258	4413
33	West Bengal	14405	10574	13149	8418	12576	8960	5876	4591	9182	7073
TOTAL :		423343	350097	403672	296307	384025	281645	255141	185234	314114	256429

Source: NACER

7. Shyama Prasad Mukherji Rurban Mission (SPMRM)

Under SPMRM, Rurban Clusters with thematic economic growth points are proposed to be developed across the country.

There is no cluster in Sonipat Parliamentary Constituency in Haryana, Bhagalpur, Sitamarhi and Sheohar Parliamentary Constituencies of Bihar, Amravati Parliamentary Constituency of Maharashtra.

However, three clusters namely Chandarhati-1, Jyer Dwarbasini and Khir kunda Namajgram_Niala were identified and approved under the Mission but due to nil progress of the state of West Bengal, these clusters have been cancelled and fund has been returned by the State. The State/UT-wise details of the work progress is given below:

State wise physical progress under SPMRM					
Sl. No.	State Name	Total No. of Cluster	Work Progress		
			Proposed No. of Works	Ongoing No. of Works	Completed No. of Works
1	Andaman And Nicobar Islands	1	207	70	79
2	Andhra Pradesh	13	8492	2848	5344
3	Arunachal Pradesh	4	376	2	113
4	Assam	9	1947	493	102
5	Bihar	11	2623	237	734
6	Chhattisgarh	18	7199	982	5156
7	Dadra And Nagar Haveli And Daman And Diu	1	107	31	21

8	Goa	2	31	1	0
9	Gujarat	16	628	92	473
10	Haryana	10	1974	550	1225
11	Himachal Pradesh	6	2402	308	575
12	Jammu And Kashmir	2	408	36	232
13	Jharkhand	15	3957	1903	1335
14	Karnataka	8	3721	471	3049
15	Kerala	12	2386	268	1361
16	Ladakh	1	65	5	11
17	Lakshadweep	1	81	7	13
18	Madhya Pradesh	18	3462	656	1040
19	Maharashtra	20	9199	983	2467
20	Manipur	3	94	39	10
21	Meghalaya	4	584	49	186
22	Mizoram	4	335	59	252
23	Nagaland	2	65	0	0
24	Odisha	14	3296	110	1322
25	Puducherry	2	34	11	3
26	Punjab	8	508	255	124
27	Rajasthan	15	6563	348	3534
28	Sikkim	3	175	45	107
29	Tamil Nadu	11	1850	276	1535
30	Telangana	17	10169	1565	7901
31	Tripura	7	478	238	155
32	Uttar Pradesh	19	1617	533	891
33	Uttarakhand	6	966	85	741
34	West Bengal	0	0	0	0
	Total	283	75999	13556	40091

8. National Social Assistance Programme (NSAP)

National Social Assistance Programme (NSAP) is a social security programme for the most vulnerable persons of our society living below poverty line, both in rural and urban areas irrespective of the category of the beneficiaries.

Under NSAP, identification of beneficiaries and sanction and disbursement of benefits to them is done by the respective State/UT. Central Govt. releases funds to State/ UTs as per the approved ceiling of beneficiaries or the number of beneficiaries digitized by the State, whichever is lower. The disbursement of funds at district-level or GP-level is done by the State itself.

The number of beneficiaries in the districts/ Parliament Constituencies mentioned in part (a) is as under:

State	District/PC	No. of beneficiaries
Haryana	Sonipat	34757
Bihar	Bhagalpur	158776
	Sitamarhi	174425
	Sheohar	41984
Maharashtra	Amravati	64682
West Bengal	Hooghly	115949

9. Sansad Aadarsh Gram Yojana (SAGY)

(a) The implementation of SAGY in last five years:

Sl. No .	Phase	State	District	No. of SAG Y GPs	No. of GPs	No. of GPs	No. of project s	No. of projects	No. of project s	No. of project s
					that uploaded VDP	that updated VDP progress	planned	completed	in-progress	yet to start
1	Phase -III	Haryana	Sonipat	1	1	1	24	17	7	0
2	Phase -V	Haryana	Sonipat	1	1	0	17	0	0	17
3	Phase -VI	Haryana	Sonipat	1	1	1	40	4	7	29
4	Phase -VII	Haryana	Sonipat	1	1	1	33	3	1	29
5	Phase -VIII	Haryana	Sonipat	1	1	1	43	2	1	40
6	Phase -III	Bihar	Sheohar	1	0	0	0	0	0	0
7	Phase -III	Bihar	Sitamarhi	1	1	1	55	1	2	52
8	Phase -IV	Bihar	Bhagalpur	1	0	0	0	0	0	0
9	Phase -IV	Bihar	Sitamarhi	1	1	0	42	0	0	42
10	Phase -V	Bihar	Bhagalpur	1	0	0	0	0	0	0
11	Phase -VI	Bihar	Bhagalpur	1	0	0	0	0	0	0
12	Phase -VI	Bihar	Sheohar	1	0	0	0	0	0	0
13	Phase -VII	Bihar	Bhagalpur	1	0	0	0	0	0	0
14	Phase -VII	Bihar	Sheohar	1	0	0	0	0	0	0
15	Phase -VIII	Bihar	Bhagalpur	1	0	0	0	0	0	0
16	Phase -VIII	Bihar	Sheohar	1	0	0	0	0	0	0
17	Phase -III	Maharashtra	Amravati	5	0	0	0	0	0	0
18	Phase -IV	Maharashtra	Amravati	1	0	0	0	0	0	0
19	Phase -V	Maharashtra	Amravati	1	0	0	0	0	0	0

There is no SAGY GP in Hoogly, West Bengal

Phase III: 2017-19, Phase IV: 2019-20, Phase V: 2020-21, Phase VI: 2021-22, Phase VII: 2022-23, Phase VIII: 2023-24

10. Watershed Development Component (WDC) of Pradhan Mantri Krishi Sinchayee Yojana (PMKSY)

The Watershed Management Division of Department of Land Resources had been implementing Integrated Watershed Management Programme (IWMP) since 2009-10, with primary objective to develop rainfed / degraded lands. This programme was amalgamated as one of the components in the umbrella scheme of PMKSY in 2015-16 and named as the Watershed Development Component of the Pradhan Mantri Krishi Sinchayee Yojana (WDC-PMKSY).

Under WDC-PMKSY 1.0, DoLR provided Central assistance for 6382 watershed development projects in all 28 States (except Goa) [now 27 States and UTs of J & K and Ladakh] and released Rs. 19926.67 crore as Central share. Out of 6382 projects, 6376 projects (about 99.91%) have been reported completed, 1 (0.01%) are in Consolidation Phase and 5 (0.08%) are in Works Phase. The extended project period of WDC-PMKSY 1.0 got over on 31.03.2022.

The continuation of the scheme as WDC-PMKSY 2.0 has been approved by Government on 15 December, 2021. Under WDC-PMKSY2.0, DoLR has sanctioned 1110 projects to States/UTs covering an area of 49.43 lakh hectare. An amount of Rs. 1873.18 crore Central share of funds has been released to States/UTs.

State/District-wise details projects sanctioned under WDC-PMKSY 1.0 & 2.0 in Bihar, Haryana, Maharashtra and West Bengal is given below: All WDC-PMKSY 1.0 projects supported by DoLR in these States have been completed and WDC-PMKSY 2.0 projects sanctioned during FY2021-22 are in Preparatory / Works phase of implementation.

Bihar

S No.	District	No. WDC-PMKSY 1.0 projects supported by DoLR	No. of projects sanctioned under WDC-PMKSY 2.0
1.	Aurangabad	7	3
2.	Banka	10	3
3.	Begusarai	0	1
4.	Bhagalpur	0	1
5.	Bhojpur	0	2
6.	Buxar	0	2
7.	Gaya	12	3
8.	Jamui	14	3
9.	Kaimur	5	2
10.	Munger	2	2
11.	Nawada	7	3
12.	Rohtas	7	3
13.	Arwal	0	1
14.	Lakhisarai	0	1
15.	Patna	0	1
16.	Nalanda	0	1
17.	Jahanabad	0	1
18.	Sheikhpura	0	1
Total		64	34

Haryana

Sr. No.	District	No. WDC-PMKSY 1.0 projects supported by DoLR	No. of projects sanctioned under WDC-PMKSY 2.0
1	Ambala	7	0
2	Bhiwani	6	2
	Charkhi Dadri	0	1
3	Gurgaon	6	2
4	Hisar	7	0
5	Jhajjar	5	0
6	Mahendragarh(Narnaul)	7	2
7	Mewat	6	0
8	Palwal	6	0
9	Panchkula	7	0
10	Rewari	6	0
11	Rohtak	3	0
12	Sonipat	2	0
13	Yamunanagar	7	2
Total		75	9

Maharashtra

Sl.No.	District	No. WDC-PMKSY 1.0 projects supported by DoLR	No. of projects sanctioned under WDC-PMKSY 2.0
1	Ahmednagar	32	7
2	Akola	14	6
3	Amravati	29	3
4	Aurangabad	24	7
5	Beed	63	3
6	Bhandara	12	2
7	Buldhana	39	6
8	Chandrapur	24	8
9	Dhule	26	0
10	Gadchiroli	4	4
11	Gondia	13	5
12	Hingoli	30	3
13	Jalana	34	2
14	Jalgaon	39	5
15	Nanded	50	4
16	Kolhapur	41	0
17	Latur	33	3
18	Nagpur	25	0
19	Nandurbar	19	4
20	Nashik	40	3
21	Osmanabad	45	6
22	Palghar	0	8
23	Parbhani	26	3
24	Pune	30	1
25	Raigad	41	10
26	Ratnagiri	48	9
27	Sangli	32	4

28	Satara	69	0
29	Sindhudurg	21	9
30	Sholapur	46	4
31	Thane	16	1
32	Washim	10	7
33	Wardha	25	4
34	Yavatmal	24	3
Total		1024	144

West Bengal

S. No.	Districts	No. WDC-PMKSY 1.0 projects supported by DoLR	No. of projects sanctioned under WDC-PMKSY 2.0
1	Alipurduar	5	0
2	Bankura	21	6
3	Barddhaman	1	0
4	Birbhum	7	2
5	DakshinDinajpur	0	0
6	Darjiling	13	0
7	Jalpaiguri	5	0
8	Jhargram	13	4
9	Koch Bihar	10	0
10	Maldah	0	0
11	Medinipur West	8	2
12	Murshidabad	0	0
13	North Twenty Four Parganas	4	0
14	Puruliya	20	11
15	South Twenty Four Parganas	12	0
16	Uttar Dinajpur	0	0
17	Paschimi Burdwan	0	2
Total		119	5

The State wise details of WDC-PMKSY 1.0 projects are given below:

Sl. No	State	Projects funded by DoLR	Projects completed	Projects in Consolidation phase	Projects in Works phase
1	Andhra Pradesh	373	371	1	1
2	Arunachal Pradesh	114	114		
3	Assam	280	280		
4	Bihar	64	64		
5	Chhattisgarh	208	208		
6	Gujarat	489	489		
7	Haryana	75	75		
8	Himachal Pradesh	131	131		
9	Jharkhand	143	143		
10	Karnataka	429	429		
11	Kerala	69	69		
12	Madhya Pradesh	446	446		

13	Maharashtra	1024	1024		
14	Manipur	61	61		
15	Meghalaya	61	61		
16	Mizoram	49	49		
17	Nagaland	111	111		
18	Odisha	234	234		
19	Punjab	33	33		
20	Rajasthan	820	817		3
21	Sikkim	6	6		
22	Tamil Nadu	270	270		
23	Telangana	276	275		1
24	Tripura	56	56		
25	Uttarakhand	62	62		
26	Uttar Pradesh	249	249		
27	West Bengal	119	119		
28	UT of J&K^	119	119		
29	UT of Laddakh	11	11		
	Total	6382	6376	1	5

[^] Central share released relating to UT of Jammu & Kashmir at Sl. No.28 are composite figures for the UTs of Jammu & Kashmir and Ladakh upto 2019-20.

Note : There is no sanctioned project in Goa.

Annexure-II referred to in reply to part (a) and (b) of the Lok Sabha Unstarred Question No. 3252 to be answered on 21.03.2023.

1. Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS)

Release of funds to the States /UTs during last five years, is given below:

Central funds Sanctioned/Released to States/UTs for Wage, Material & Admin Component under Mahatma Gandhi NREGA during 2017-18 to 2021-22 (Rs. in crore)						
S No.	States/UTs	FY 2017-18	2018-19 **	FY 2019-20 **	FY 2020-21 **	FY 2021-22 **
1	ANDAMAN AND NICOBAR	9.66	7.62	5.84	4.86	7.68
2	ANDHRA PRADESH	5127.63	6684.54	7311.48	10365.48	7225.62
3	ARUNACHAL PRADESH	206.80	163.25	107.57	348.95	458.34
4	ASSAM	1123.67	1050.37	1476.24	2514.55	2276.64
5	BIHAR	2468.88	2891.94	3283.88	6647.01	5460.43
6	CHHATTISGARH	2898.85	3082.94	2792.41	4144.19	4051.22
7	GOA	0.56	0.49	2.17	0.91	0.24
8	GUJARAT	825.05	1060.80	775.84	1513.75	1592.80
9	HARYANA	301.41	356.25	345.27	776.67	660.04
10	HIMACHAL PRADESH	586.84	778.74	615.37	963.69	989.11
11	JAMMU AND KASHMIR	1254.18	620.36	825.62	1166.63	962.50
12	JHARKHAND	1352.65	1538.06	1311.15	3489.84	3078.42
13	KARNATAKA	2956.32	3040.25	5546.20	5605.01	5910.89
14	KERALA	1854.06	2354.74	3541.12	4300.32	3478.12
15	LADAKH	0.00	0.00	0.00	22.49	59.04
16	LAKSHADWEEP	0.27	0.16	0.24	0.00	0.00
17	MADHYA PRADESH	3768.90	4681.41	4825.63	9225.40	8576.30
18	MAHARASHTRA	1858.29	2014.64	1723.25	1638.78	2093.72
19	MANIPUR	157.79	269.60	610.75	737.57	333.09
20	MEGHALAYA	870.60	786.14	1026.64	1286.41	1122.76
21	MIZORAM	200.81	392.37	526.74	576.81	611.27
22	NAGALAND	1104.93	138.86	298.54	483.82	587.35
23	ODISHA	2198.35	2218.21	2488.22	5409.50	5737.89
24	PUDUCHERRY	15.69	14.75	17.04	27.13	13.41
25	PUNJAB	572.82	598.55	776.89	1287.86	1172.41
26	RAJASTHAN	4728.28	5492.31	6891.74	9129.03	9928.90
27	SIKKIM	105.71	97.43	83.66	101.46	111.96
28	TAMIL NADU	5831.66	4951.66	5447.80	8549.89	8962.76
29	TELANGANA	2539.20	2958.17	2246.78	4163.57	4119.73
30	THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	0.00	4.84	0.00	0.00	0.00
31	TRIPURA	404.41	442.54	740.05	1199.93	996.19
32	UTTAR PRADESH	3691.78	5464.65	6240.17	12257.35	8493.38
33	UTTARAKHAND	716.85	610.05	470.61	908.89	605.70
34	WEST BENGAL	5927.03	7358.38	8458.21	10993.56	7591.48

**** As per MIS**

2. Pradhan Mantri Awaas Yojana-Gramin (PMAY-G)

Under Pradhan Mantri Awaas Yojana-Gramin funds are released directly to States/UTs. Further release of funds at District level is decided by the concerned State/UT itself. The State/UT wise details of central share of funds released and funds utilized under PMAY-G during the last five years is given below:

Financial Progress under Pradhan Mantri Awaas Yojana-Gramin											(Rs. In Lakhs)
S. N o	State	2017-18		2018-19		2019-20		2020-21		2021-22	
		Relea se	Utiliza tion*	Relea se	Utilizat ion*						
1	ARUNAC HAL PRADESH	1210. 97	0.00	0.00	0.00	0.00	39.75	0.00	597.24	1048 5.35	1669.67
2	ASSAM	1669 61.67	14584 5.18	2440 8.40	11496 6.54	1433 97.40	20467 4.93	1503 42.50	12694 3.87	5771 10.76	219533. 09
3	BIHAR	6025 7.06	32430 4.05	4449 31.91	56029 5.55	4902 96.78	82659 4.48	6683 93.29	10004 39.77	3082 22.17	595440. 25
4	CHHATTI SGARH	2625 07.14	41564 6.02	2636 95.44	38783 6.29	5625 4.50	98981. 78	3071 2.50	98399. 07	0.00	3131.70
5	GOA	0.00	0.00	0.00	59.80	0.00	80.30	0.00	52.70	0.00	36.80
6	GUJARA T	5326 4.22	12043 2.40	6821 9.86	82678. 00	3855 6.00	79810. 22	1927 8.00	49563. 62	6872 9.04	89309.1 9
7	HARYAN A	2153. 84	14874. 27	2839. 56	4467.8 4	3455. 28	6335.3 7	0.00	1327.3 2	0.00	1725.97
8	HIMACH AL PRADESH	5087. 88	3887.1 3	1468. 94	3472.6 9	0.00	1110.3 3	1061. 95	2339.9 4	3296. 77	4403.04
9	JAMMU AND KASHMI R	4982. 11	9567.5 0	2268 3.11	18613. 30	6768. 91	22142. 30	7958 6.44	59934. 60	1234 2.60	41936.9 0
10	JHARKH AND	1626 29.86	30889 2.39	1733 52.48	27493 7.95	2442 76.06	33965 6.28	3348 51.43	37502 1.61	1207 90.68	423781. 83
11	KERALA	2140. 78	10269. 36	0.00	4250.8 8	0.00	1180.0 8	0.00	2504.5 4	0.00	6687.41
12	MADHYA PRADESH	4876 26.83	78747 8.55	4250 42.66	72972 0.70	2291 97.58	41760 3.24	4565 79.57	40689 6.08	4509 57.83	804671. 88
13	MAHARA SHTRA	1102 07.77	19701 3.75	1135 52.93	19560 7.05	1815 32.69	19247 6.50	1310 10.14	24335 0.42	1249 79.82	200381. 46
14	MANIPU R	5855. 30	6591.2 8	429.9 8	4996.7 6	1030. 27	1282.9 0	8489. 03	9349.3 7	2100. 99	2685.75
15	MEGHAL AYA	4273. 76	10245. 30	1262 1.23	10659. 61	2260. 21	5796.8 9	1910 8.14	18554. 09	9012. 52	7250.76
16	MIZORA M	644.2 5	2325.9 6	2923. 83	761.93	0.00	3180.4 2	1616. 21	1382.2 4	4191. 70	583.31
17	NAGALA ND	832.9 9	16.90	0.00	3902.6 0	0.00	1524.9 0	1739. 92	212.13	1740. 67	2044.22
18	ODISHA	3124 05.90	58103 1.55	3290 32.43	45773 5.05	2197 33.14	54600 6.20	2821 87.37	45564 6.08	1011 87.15	112272. 35
19	PUNJAB	1602. 06	3066.3 6	0.00	12857. 34	0.00	3601.3 5	4922. 04	5910.0 9	1830. 60	6072.76
20	RAJASTH AN	1895 66.23	41802 9.30	2340 13.32	31589 0.82	2933 33.75	29230 8.83	1108 58.96	36794 4.70	1405 46.32	233247. 51
21	SIKKIM	0.00	926.10	0.00	422.30	65.03	37.35	0.00	27.65	57.29	5.80
22	TAMIL NADU	8484 8.58	93907. 83	5027 9.81	13536 8.17	4875 2.12	99692. 64	7862. 40	67261. 13	9289 2.61	66885.4 6
23	TRIPURA	1831 6.45	23083. 34	765.9 8	8255.7 2	2295 2.36	21050. 44	1136 1.69	9830.3 6	1368 47.66	111095. 54
24	UTTAR PRADESH	4948 06.43	10183 65.64	2775 85.81	47511 9.65	1145 64.41	22073 5.28	4830 89.66	59902 8.83	3727 00.20	786983. 04
25	UTTARA KHAND	1381. 40	7049.9 0	9598. 30	6026.5 0	0.00	571.44	0.00	131.00	1491 7.74	13833.0 6
26	WEST BENGAL	4556 66.02	78678 8.04	4372 84.79	77592 2.91	5976 00.00	88544 1.06	8810 54.09	10037 59.61	6878 3.99	542524. 08
27	ANDAMA N AND NICOBAR	33.07	0.00	0.00	0.00	0.00	112.00	1687. 95	853.02	0.00	186.62
28	DADRA AND	330.8 8	55.20	946.9 7	906.40	5598. 00	2332.8 0	0.00	3346.4 0	0.00	2184.80

	NAGAR HAVELI									
29	DAMAN AND DIU	8.74	10.40	0.00	5.20	0.00	0.00	0.00	0.00	0.00
30	LAKSHA DWEEP	70.92	0.00	0.00	23.40	0.00	35.25	0.00	1.05	0.00
31	PUDUCHERRY	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
32	ANDHRA PRADESH	3519 2.89	26446. 59	1860 5.43	26455. 20	0.00	0.00	0.00	0.00	0.00
33	KARNATAKA	5930 4.63	30477. 92	1882 2.48	33182. 18	3096 0.00	0.00	0.00	0.00	0.00
34	TELANGANA	4815. 53	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
35	LADAKH									
	Total	2988 986	53466 28.2	2933 106	46453 98.3	2730 584	42744 35	3685 793	49106 08.5	2623 724
	* includes State share also									

3. Deendayal Antyodaya Yojana- National Rural Livelihood Mission (DAY-NRLM)

Districtwise funds under NRETP are not available at the National level. The central allocation, releases and utilisation of funds under NRETP during the last three years is given below:

(Rs. In crores)

State	2019-20			2020-21			2021-22		
	Allocation	Releases	*Expenditure	Allocation	Releases	*Expenditure	Allocation	Releases	*Expenditure
Assam	16.24	7.62	4.17	12.04	9.01	10.95	27.00	20.25	18.61
Bihar	58.46	79.98	97.58	43.34	121.70	154.48	95.40	95.40	180.45
Chhattisgarh	22.74	22.74	16.67	16.86	70.86	43.55	53.59	26.79	100.88
Gujarat	9.74	4.57	3.02	7.22	3.25	6.28	12.00	6.00	7.68
Jharkhand	32.48	32.48	18.92	24.08	54.08	65.64	68.84	34.42	93.42
Karnataka	9.74	9.74	1.65	7.22	7.22	1.06	10.86	10.86	19.83
Madhya Pradesh	55.22	25.91	8.03	40.94	10.23	43.68	60.00	15.00	45.60
Maharashtra	38.98	38.91	25.15	28.90	14.45	46.46	47.80	23.90	38.13
Odisha	32.48	32.48	20.52	24.08	24.08	45.71	60.00	45.00	55.75
Rajasthan	29.23	13.72	3.34	21.67	14.77	35.42	34.41	8.60	21.66
Tamil Nadu	16.24	9.09	2.44	12.04	12.04	21.58	18.00	13.50	14.70
Uttar Pradesh	48.72	22.86	4.62	36.12	18.06	43.77	60.00	15.00	39.33
West Bengal	35.73	35.73	23.70	26.49	62.20	72.94	96.00	72.00	111.31
Total	406.00	335.82	229.81	301.00	421.94	591.51	643.89	386.72	747.35

*Expenditure also includes State Share

Details of funds under SVEP during the last five years is as under :-
(Rs. In lakhs)

No	State	Blocks	Funds sanctioned	Central share	Central Share released				
					2017-18	2018-19	2019-20	2020-21	2021-22
1	Andhra Pradesh	8	4,535.30	2,721.18	198.85	781.10	275.72	261.32	0.00
2	Arunachal Pradesh	1	493.92	444.53				27.00	66.76
3	Assam	8	4,795.87	4,316.28	0.00	81.00	238.85	639.71	135.00
4	Bihar	22	13,204.21	7,922.53	463.22	926.43	397.93	0.00	180.00
5	Chhattisgarh	15	4,851.17	2,910.70	54.00	629.53	245.66	36.00	55.53
6	Goa	1	596.73	358.04				18.00	0.00
7	Gujarat	3	1,617.20	970.32	0.00	485.16	0.00	0.00	0.00
8	Haryana	6	2,967.90	1,780.74	374.09	213.14	691.12	115.21	148.90
9	Himachal Pradesh	1	558.06	502.25				27.00	0.00
10	Jammu & Kashmir (UT)	8	4,610.98	4,149.88	418.99	0.00	0.00	130.00	197.76
11	Jharkhand	16	7,056.03	4,233.62	429.80	54.00	491.40	859.59	107.44
12	Karnataka	8	1,316.73	790.04	0.00	0.00	0.00	18.00	188.51
13	Kerala	33	15,063.70	9,038.22	1,309.07	1,592.11	136.20	791.65	194.40
14	Madhya Pradesh	14	7,350.52	4,410.31	411.20	654.34	569.06	675.51	130.45
15	Maharashtra	8	4,195.00	2,517.00	313.50	108.00	0.00	252.36	0.00
16	Manipur	2	1,076.78	969.10	0.00	27.00	93.46	120.46	27.00
17	Meghalaya	1	444.34	399.91	27.00	72.98	0.00	0.00	0.00
18	Mizoram	4	2,003.44	1,803.10	0.00	54.00	135.01	0.00	54.00
19	Nagaland	4	1,968.09	1,771.28	500.57	0.00	200.23	54.00	87.05
20	Odisha	12	6,425.57	3,855.35	762.27	36.00	1,031.92	71.67	53.90
21	Punjab	3	1,535.04	921.02	0.00	212.87	0.00	97.56	0.00
22	Rajasthan	13	3,892.50	2,335.50	214.69	339.08	128.55	500.76	71.63
23	Sikkim	1	463.67	417.39	0.00	0.00	0.00	27.00	71.63
24	Tamil Nadu	4	2,178.40	1,307.04	36.00	116.76	305.52	158.21	44.36
25	Telangana	20	5,768.12	3,460.87	0.00	108.00	437.97	98.87	415.38
26	Tripura	3	564.21	507.79	0.00	0.00	0.00	27.00	125.62
27	Uttar Pradesh	19	9,705.19	5,823.11	316.41	848.81	622.51	142.62	444.60
28	Uttarakhand	4	1,928.06	1,735.26	0.00	54.00	153.25	414.50	54.00
29	West Bengal	16	8,389.13	5,033.48	90.00	1,040.66	208.50	36.00	236.88
		258	1,19,555.86	77,405.84	5,919.66	8,434.97	6,362.86	5,600.00	3,090.80

In Bhagalpur, SVEP is approved in the following two blocks -

District	SVEP Block	Fund approved (Rs. Lakhs)	Central Share (Rs. Lakhs)	Fund Released (Rs. Lakhs)
Bhagalpur	Jagdishpur	650.00	390.00	18.00
Bhagalpur	Kharik	503.16	301.90	286.81

The Enterprises supported under SVEP in Bahgalpur so far-

District	SVEP Block	2017-18	2018-19	2019-20	2020-21	2021-22
Bhagalpur	Kharik	275	501	426	197	122

Remark - DPR of the Jagdishpur block is approved and the State is in the process of starting formation and support to the enterprises.

District	SVEP Block	Fund approved (Rs. Lakhs)	Central Share (Rs. Lakhs)	Fund Released (Rs. Lakhs)
Hooghly	Pursurah	594.86	356.92	40.02

Remark - DPR of the Pursurah block is approved and the State is in the process of starting formation and support to the enterprises.

4. Pradhan Mantri Gram Sadak Yojana (PMGSY)

State/UT wise details of funds released and expenditure incurred (including state share) in the last five years is given below:

The funds for implementation of the PMGSY are released by the Ministry to the state as whole. Further release of funds to the programme implementation units (PIUs) at the district level is done by the respective states depending on the projects sanctioned to the district and expenditure plan. The details of central share of funds released and utilized during the last five years, State/UT-wise are given below:

Details of Central share released and expenditure incurred (including State share) under PMGSY during last five years

(Rs. in crore)

S.N o	State/UT	2017-18		2018-19		2019-20		2020-21		2021-22	
		Release	Expendit ure	Releas e	Expendit ure	Releas e	Expendit ure	Releas e	Expendit ure	Releas e	Expendit ure
1	A & N Islands	5	0.00	0	0.00	0	0.00	0	3.78	9.22	5.45
2	Andhra Pradesh	226.16	136.25	243.88	257.43	476.27	338.84	53.20	396.75	50.00	508.86
3	Arunachal Pradesh	700	384.68	1350.00	1003.57	1123.00	1270.03	952.31	1429.61	1090.6	1279.07
4	Assam	575.576	397.26	2542.76	2413.64	2401.88	3628.93	2516.62	2600.19	1591.5	2488.03
5	Bihar	1592.26	1586.37	140.00	1874.77	286.70	1552.37	49.13	2173.52	374.99	1992.99
6	Chhattisgarh	508.655	722.41	664.39	1512.94	1614.60	1159.70	837.04	1985.26	394.41	1902.34
7	Goa	0	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0	0
8	Gujarat	0	0.00	0.00	0.00	0.00	0.00	79.08	0.00	195.5	400.16
9	Haryana	0	52.35	13.20	32.72	16.03	29.35	0.00	133.32	353.23	583.12
10	Himachal Pradesh	399.557	28.97	703.37	2.28	1284.89	0.48	745.24	92.10	517.45	933.22
11	Jammu & kashmir	1400	520.82	590.77	690.59	695.50	724.34	1814.74	1061.00	1328.35	1485.28
12	Jharkhand	1381.7	949.36	757.32	1082.70	214.41	1324.12	293.50	931.92	0	598.44
13	Karnataka	5	1257.00	47.19	1211.46	534.24	1312.94	49.29	1083.34	704.25	1499.18
14	Kerala	169.13	50.46	105.88	15.85	48.64	1.10	89.97	727.74	0	46.91
15	Madhya Pradesh	1308.45	206.09	1057.49	225.16	1308.97	122.18	1099.54	71.66	1392.25	2419.14
16	Maharashtra	330.634	1902.02	6.75	2533.07	150.00	1799.47	0.00	2166.99	0	376.73
17	Manipur	231.5	407.20	293.63	204.20	263.85	204.43	420.66	191.11	742	710.58
18	Meghalaya	50.042	264.25	196.42	286.06	357.00	490.46	355.29	606.03	483.92	536.92
19	Mizoram	200	113.55	51.32	158.99	576.06	289.79	1.59	473.71	74.34	332.86
20	Nagaland	8.798	72.71	149.63	138.48	88.89	285.18	72.89	277.32	145.31	125.83
21	Odisha	2249.99	18.04	2535.18	71.66	798.11	70.80	774.29	144.70	404.12	1795.50
22	Punjab	339.15	2679.95	0.00	3289.38	0.00	2489.91	0.00	1754.13	68.59	295.14
23	Puducherry	0.00	334.66	0.00	227.64	0.00	32.10	0.00	2.67	11.66	0
24	Rajasthan	1120.26	536.53	150.05	857.63	184.74	289.11	237.15	492.13	917.51	1452.62
25	Sikkim	337.00	205.55	199.40	222.55	4.39	175.11	195.50	178.52	107.28	177.89
26	Tamil Nadu	636.39	528.54	619.14	890.32	308.46	849.05	265.38	626.92	440	1169.56

27	Telangana	99.22	132.66	112.77	321.02	267.38	289.46	0.00	288.59	86.38	410.8
28	Tripura	178.87	135.92	73.31	129.22	10.64	95.36	69.57	99.13	73.88	203.44
29	Uttar Pradesh	866.81	1822.20	370.17	959.98	78.07	356.63	123.90	440.19	1418.5	2074.26
30	Uttarakhand	702.21	608.36	988.23	698.43	554.90	1080.48	1536.2	1493.50	787	1218.45
31	West Bengal	1202.01	1253.13	1426.9	2057.64	348.25	1512.52	969.31	1471.94	49.94	701.28
32	Ladakh	0.00	0.00	0.00	0.00	0.00	0.00	50.00	514.73	140.79	109.66
	Total	16824.3	17307.29	15389.	23369.38	13995.	21774.22	13651.	23912.5	13952.	27833.71

5. State-wise details of the funds released under DDU-GKY during the last five years:

(Rs. in lakhs)

S.N.	States	2017-18	2018-19	2019-20	2020-21	2021-22
1	A&N Islands	0.00	0.00	3.00	798.00	0.00
2	Andhra Pradesh	5874.00	7247.00	7910.93	0.00	0.00
3	Arunachal Pradesh	1056.46	113.50	0.00	1333.50	0.00
4	Assam	8669.00	5128.60	10433.00	1328.40	313.78
5	Bihar	9660.00	18294.00	0.00	0.00	0.00
6	Chhattisgarh	0.00	0.00	13913.07	60.00	91.47
7	Goa	0.00	0.00	0.00	0.00	0.00
8	Gujarat	1766.10	0.00	8205.60	0.00	0.00
9	Haryana	1643.70	5662.00	308.46	1318.00	0.00
10	Himachal Pradesh	0.00	183.60	2583.90	69.30	74.23
11	Jammu & Kashmir	5774.00	12933.60	23376.59	0.00	117.47
12	Jharkhand	7186.40	1160.00	0.00	4171.27	0.00
13	Karnataka	8187.00	0.00	0.00	0.00	96.72
14	Kerala	3347.29	9842.50	0.00	16381.56	0.00
15	Madhya Pradesh	0.00	3799.75	11558.00	319.33	0.00
16	Maharashtra	0.00	5327.00	21925.00	0.00	0.00
17	Manipur	0.00	2240.00	4468.79	0.00	0.00
18	Meghalaya	574.54	1884.00	2161.35	143.90	70.30
19	Mizoram	0.00	1431.59	237.00	552.50	0.00
20	Nagaland	0.00	2238.00	285.35	3727.80	0.00
21	Odisha	14028.00	13889.60	16616.31	4135.00	0.00
22	Puducherry	0.00	0.00	922.20	14.00	47.49
23	Punjab	0.00	1082.00	8073.50	0.00	0.00
24	Rajasthan	5785.00	3282.00	0.00	9714.81	0.00
25	Sikkim	0.00	60.50	1566.90	43.35	0.00
26	Tamilnadu	0.00	5291.00	7698.00	5079.00	0.00
27	Telangana	3875.58	0.00	21597.00	108.00	0.00
28	Tripura	0.00	3785.60	0.00	772.94	58.49
29	Uttar Pradesh	0.00	7115.94	765.00	48834.50	0.00
30	Uttarakhand	0.00	2621.00	8712.40	5668.14	0.00
31	West Bengal	0.00	5869.00	11248.39	125.95	0.00
	Total	77427.07	120481.78	184569.73	104699.24	869.95

Source: Rural Skills Division – DDU-GKY records

6. State-wise details of the funds released under RSETI during the last five year:

(Rs. in lakhs)

S.N.	State/ UT	2017-18	2018-19	2019-20	2020-21	2021-22
1	A&N Islands	0.00	0.00	0.00	0.00	22.21
2	Andhra Pradesh	0.00	447.95	128.18	391.83	0.00
3	Arunachal Pradesh	0.00	0.00	0.00	0.00	0.00
4	Assam	96.39	357.76	75.80	64.76	0.00
5	Bihar	318.05	317.41	401.30	102.58	644.10
6	Chhattisgarh	172.29	467.02	0.00	147.22	0.00
7	D&N Haveli	0.00	0.00	0.00	45.24	0.00
8	Gujarat	255.42	498.16	327.85	322.72	0.00
9	Haryana	0.00	288.75	241.97	0.00	0.00
10	Himachal Pradesh	106.82	103.41	0.00	0.00	0.00
11	J&K	0.00	0.00	0.00	402.69	0.00
12	Jharkhand	0.00	316.12	180.33	403.75	430.07
13	Karnataka	508.77	433.66	263.19	723.46	0.00
14	Kerala	0.00	152.57	216.27	162.48	0.00
15	Lakshadweep	0.00	0.00	0.00	0.00	0.00
16	Madhya Pradesh	0.00	0.00	1277.06	600.40	3542.63
17	Maharashtra	378.97	313.88	237.85	1074.94	0.00
18	Manipur	0.00	0.00	21.09	8.21	0.00
19	Meghalaya	61.34	26.66	21.35	9.69	0.00
20	Mizoram	15.17	0.00	0.00	19.81	0.00
21	Nagaland	0.00	9.49	8.13	6.70	0.00
22	Odisha	0.00	1081.18	235.65	581.34	588.07
23	Pondicherry	0.00	0.00	19.94	0.00	0.00
24	Punjab	164.59	169.62	64.28	193.10	305.05
25	Rajasthan	279.00	278.44	368.80	436.86	0.00
26	Sikkim	0.00	7.14	0.00	0.00	0.00
27	Tamilnadu	0.00	309.31	552.56	528.35	0.00
28	Telangana	0.00	134.74	134.90	795.20	0.00
29	Tripura	0.00	7.55	22.91	67.31	0.00
30	Uttar Pradesh	0.00	0.00	156.55	836.72	2852.93
31	Uttarakhand	0.00	73.23	0.00	298.34	0.00
32	West Bengal	201.47	114.55	113.20	113.29	0.00
	Total	2558.28	5908.59	5069.16	8336.99	8385.06

Source: Records of Rural Skills Division, Ministry of Rural Development

7. Shyama Prasad Mukherji Rurban Mission (SPMRM)

Under SPMRM the funds are being released to States/UTs. The year wise fund released by the Ministry and expenditure reported by the States/UTs in last five years is as follows:

a. Year Wise fund release in last five years under SPMRM (Rs. In Cr)						
SL No	State	2017-18	2018-2019	2019-20	2020-21	2021-22
1	A&N Islands	0.35	9.00	0.00	0.00	0.00
2	Andhra Pradesh	33.10	8.10	0.00	24.30	0.00
3	Arunachal Pradesh	0.00	8.35	4.05	2.70	0.00
4	Assam	32.40	1.40	20.25	0.00	0.00
5	Bihar	0.00	17.60	21.60	0.00	0.00

6	Chhattisgarh	54.10	0.00	27.00	36.00	3.27
7	Dadra & Nagar and Daman&Diu	9.35	6.24	3.11	0.00	0.00
8	Goa	0.00	0.35	0.00	0.00	0.00
9	Gujarat	17.99	28.84	0.00	25.70	0.00
10	Haryana	0.00	22.30	0.00	17.87	0.00
11	Himachal Pradesh	13.20	0.00	0.00	4.722	0.00
12	J & K	4.05	0.00	8.10	0.00	0.00
13	Jharkhand	21.35	24.30	0.00	0.00	0.00
14	Karnataka	0.00	15.68	2.2734	0.0000	13.69
15	Kerala	46.20	16.20	27.00	0.00	19.79
16	Ladakh	0.00	0.00	0	4.5	0.00
17	Lakshadweep	0.35	0.00	9.00	0.00	0.00
18	Madhya Pradesh	2.10	40.50	0.00	33.75	0.00
19	Maharashtra	21.60	8.20	16.20	6.70	0.00
20	Manipur	8.45	8.45	12.15	5.40	0.00
21	Meghalaya	12.15	0.35	8.10	4.725	6.80
22	Mizoram	4.30	12.15	0.00	17.54	3.58
23	Nagaland	4.40	0.00	4.05	0.00	0.00
24	Odisha	20.30	13.50	5.40	10.80	0.42
25	Pondicherry	9.00	9.35	0.00	0.00	0.00
26	Punjab	27.35	5.40	16.20	11.70	30.78
27	Rajasthan	24.10	39.20	0.00	21.60	10.18
28	Sikkim	0.35	12.15	4.05	5.40	0.00
29	Tamil Nadu	44.25	16.20	16.20	28.80	36.19
30	Telangana	35.55	40.50	0.35	40.50	0.00
31	Tripura	12.15	16.90	12.15	8.10	0.00
32	Uttar Pradesh	86.7672	43.0400	72.7992	39.4548	0.00
33	Uttarakhand	4.75	8.10	12.15	19.575	24.30
34	West Bengal	0.40	0.00	0.00	0.00	0.00

b. Year wise expenditure reported by States/UTs under SPMRM (Rs. in Cr) in last five FYs under SPMRM

SL No.	Name of State/UT	Expenditure in FY 2017-18			Expenditure in FY 2018-19			Expenditure in FY 2019-20			Expenditure in FY 2020-21			Expenditure in FY 2021-22		
		Convergence	CGF	Total Exp.	Convergence	CGF	Total Exp.	Convergence	CGF	Total Exp.	Convergence	CGF	Total Exp.	Convergence	CGF	Total Exp.
1	Andaman & Nicobar	0	0	0	9.51	0	9.51	4.03	0	4.03	7.32	1.43	8.75	0	3.13	3.13
2	Andhra Pradesh	51.32	8.79	60.11	274.91	76.7	351.61	76.52	28.71	105.23	33.76	16.72	50.48	85.91	6.29	92.2
3	Arunachal Pradesh	0	0	0	10.7	4.5	15.2	15.7	3.6	19.3	9.25	0.73	9.98	86.54	8.63	95.17
4	Assam	1.85	0	1.85	44.87	0	44.87	26.75	0.03	26.78	13.47	3.63	17.1	0	25.05	25.05
5	Bihar	10.04	0	10.04	50.62	0	50.62	90.16	0	90.16	42.13	13.34	55.47	100.14	17.54	117.68
6	Chhattisgarh	132.55	6.46	139.01	152	34.59	186.59	184.5	107.93	292.43	153.4	42.76	196.16	236	65.45	301.45
7	Dadra & Nagar and Daman & Diu	0	0	0	8.27	0	8.27	49.72	1.12	50.84	12.99	1.53	14.52	11.71	1.39	13.1
8	Goa	0	0	0	0	0	0	0	0	0	28.76	0	28.76	0	0	0

9	Gujarat	18.92	0.14	19.06	39.45	13.63	53.08	15.42	19.83	35.25	326.99	50.74	377.73	356.81	35.41	392.22
10	Haryana	0.64	0	0.64	21.66	2.08	23.74	143.93	30.09	174.02	114.98	21.12	136.1	174.49	39.07	213.56
11	Himachal Pradesh	11.1	3.51	14.61	12.47	4.28	16.75	2.84	3.74	6.58	52.03	7.07	59.1	54.33	13.2	67.53
12	Jammu & Kashmir	0	0	0	2.61	4.93	7.54	22.76	1.05	23.81	6.09	1.27	7.36	1.39	1.89	3.28
13	Jharkhand	54.62	0.21	54.83	125.69	3.42	129.11	94.99	3.08	98.07	246.61	27.88	274.49	135.59	36.54	172.13
14	Karnataka	0	0	0	0	0	0	72.5	5.5	78	86.68	23.71	110.39	157.7	17.72	175.42
15	Kerala	153.93	15.69	169.62	158.9	32.22	191.12	122.41	48.3	170.71	115.04	29.36	144.4	65.64	37.52	103.16
16	Ladakh	0	0	0	27.3	3.82	31.12	1.11	0	1.11	0	0	0	0	2.48	2.48
17	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0	16.89	0	16.89
18	Madhya Pradesh	31.76	0	31.76	80.67	32.05	112.72	106.75	36.87	143.62	112.77	42.84	155.61	558.47	8.84	567.31
19	Maharashtra	170.15	2.15	172.3	247.2	14.6	261.8	404.41	23.31	427.72	311.21	23.89	335.1	610.59	62.11	672.7
20	Manipur	15	9	24	17	9	26	62.6	12.61	75.21	24.4	15.49	39.89	10	0	10
21	Meghalaya	1.86	3.23	5.09	6.45	9.18	15.63	3.16	2.7	5.86	4.4	5.81	10.21	6.57	7.16	13.73
22	Mizoram	1.87	5.31	7.18	4.24	8.45	12.69	7.54	7.96	15.5	59.52	7.95	67.47	17.56	14.3	31.86
23	Nagaland	6	4.05	10.05	0	0	0	2.5	3.55	6.05	0	0.95	0.95	0	0.9	0.9
24	Odisha	46.21	8.8	55.01	80.44	29.72	110.16	48.05	34.83	82.88	159.09	38.49	197.58	98.19	6.77	104.96
25	Puducherry	0	0	0	0	0	0	0	2.26	2.26	23	4.58	27.58	9.53	10.29	19.82
26	Punjab	73.5	0	73.5	146.99	8	154.99	150.27	31.16	181.43	179.1	40.87	219.97	0	38.56	38.56
27	Rajasthan	57.97	1.86	59.83	37.58	9.66	47.24	274.98	36.58	311.56	225.97	61.03	287	64.45	37.16	101.61
28	Sikkim	3.12	2.11	5.23	13.58	6.21	19.79	47.36	5.82	53.18	6.66	6.1	12.76	0	4.77	4.77
29	Tamil Nadu	100.8	29.39	130.19	122.5	28.73	151.23	127.37	26.35	153.72	225.09	46.75	271.84	162.35	36.37	198.72
30	Telangana	267.86	13.1	280.96	404.84	31.33	436.17	272.2	60.47	332.67	214.39	50.28	264.67	253.88	50.27	304.15
31	Tripura	57.87	9.78	67.65	100.46	19.23	119.69	32.22	9.7	41.92	52.41	11.79	64.2	11.76	24.09	35.85
32	Uttar Pradesh	34.38	13.72	48.1	261.39	107.84	369.23	163.48	46.77	210.25	199.27	83.24	282.51	429.46	74.12	503.58
33	Uttarakhand	5.86	4.82	10.68	41.35	9.05	50.4	42.94	6.29	49.23	71.96	31.7	103.66	69.21	23.26	92.47
34	West Bengal	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0

8. National Social Assistance Programme (NSAP)

State/UT-wise details of funds released and beneficiaries covered under NSAP schemes during the last five years.

Sl. No	States/UTs	2017-18		2018-19		2019-20		2020-2021		2021-22	
		Release (Rs. in lakh)	No. of beneficiaries	Release (Rs. in lakh)	No. of beneficiaries	Release (Rs. in lakh)	No. of beneficiaries	Release (Rs. in lakh)	No. of beneficiaries	Release (Rs. in lakh)	No. of beneficiaries
1	Andhra Pradesh	30664.44	997921	30664.44	997921	31777.20	997921	30936.37	997921	23349.6	997921
2	Bihar	10637.658	3770072	11462.751	3797639	12296.809	3867270	12478.3.96	3867270	12782.822	3959782
3	Chhattisgarh	24252.91	826358	27281.60	849268	28985.59	889272	15790.69	896519	27767.02	906080
4	Goa	0.00	2706	0.00	2706	0.00	2706	0.00	2706	0	11959
5	Gujarat	14661.17	591484	17310.27	699902	21079.68	735025	27356.08	857543	18757.13	865730

6	Haryana	10493 .10	26649 3	10113 .79	25304 3	12273 .36	33142 3	4617. 14	33142 3	0	32949 6
7	Himachal Pradesh	6433. 40	10932 8	4464. 00	10932 8	4570. 82	11519 1	4737. 73	11519 1	1230. 18	11533 8
8	J & K	4666. 53	15510 7	4764. 23	15610 3	2381. 57	15394 4	2457. 78	13993 2	3809. 72	15015 2
9	Jharkhand	35305 .31	12869 15	35352 .58	12779 15	27161 .20	13579 37	28902 .03	13598 31	47174 .11	13577 39
10	Karnataka	51897 .94	14195 52	52168 .88	14299 54	52046 .56	14167 22	52523 .44	14167 57	49417 .07	14134 00
11	Kerala	21751 .21	72959 1	34197 .86	72959 1	11283 .03	72959 1	28859 .28	72959 1	0	72959 1
12	Madhya Pradesh	75424 .06	22367 89	75963 .70	22367 89	57554 .51	22367 89	70662 .25	22367 89	60060 .69	22367 89
13	Maharashtr a	41998 .92	12742 19	36611 .92	13116 80	33529 .98	13113 72	34099 .89	13386 93	29587 .97	13592 10
14	Odisha	68156 .30	21075 61	65841 .97	20986 16	66122 .22	21165 19	62169 .75	21206 01	65363 .21	21019 48
15	Punjab	0.00	13883 3	3236. 86	13986 5	3286. 43	14307 7	4738. 27	12656 9	1113. 73	13790 4
16	Rajasthan	41765 .77	10161 63	30524 .70	10282 82	31141 .14	10476 28	32929 .06	10693 20	9377. 69	11686 97
17	Tamilnadu	63219 .31	19336 36	63610 .69	18995 23	57808 .97	18995 33	32721 .28	18995 33	84192 .43	19349 87
18	Telangana	21915 .14	71319 3	20309 .59	71319 3	10548 .29	71259 6	32368 .04	71319 3	10751 .78	71319 3
19	Uttar Pradesh	15190 6.43	53443 71	10547 3.96	53443 71	15436 3.31	53304 65	15457 3.51	54830 86	16174 1.71	54851 53
20	Uttarakhan d	6594. 16	27376 0	8546. 54	17076 4	5055. 82	21991 7	11353 .99	21991 7	5108. 75	23975 8
21	West Bengal	57939 .11	22173 85	59551 .87	22171 78	85595 .60	22195 80	65171 .15	22202 05	46119 .35	22024 48
NE States											
22	Arunachal Pradesh	0.00	36325	1238. 08	8480	0.00	8025	0.00	36325	0	8480
23	Assam	14273 .72	89813 8	23730 .73	87704 0	29088 .34	87481 6	30341 .53	87556 3	29622 .26	85825 4
24	Manipur	2575. 14	69084	987.8 9	65703	1914. 50	65961	3163. 38	66545	523.9	66577
29	Meghalaya	1669. 50	91808	1781. 64	56335	1386. 62	58488	2069. 72	66329	1113. 9	69034
26	Mizoram	1010. 11	28773	909.2 2	28773	1053. 19	28735	1062. 20	28503	534.9 4	28645
27	Nagaland	1107. 60	52345	2505. 43	52345	2092. 69	52345	2131. 22	52345	1594. 05	52345
28	Sikkim	788.6 6	19984	261.2 5	18019	581.2 5	19467	931.7 7	19467	0	19479
29	Tripura	4717. 26	16830 5	2424. 55	16830 5	6778. 33	14519 7	1388. 42	13541 6	2819. 44	12450 9
Union Territories											
30	A&N Islands	0.00	1222	0.00	1231	0.00	6574	119.9 0	1240	0.00	1241
31	Chandigarh	0.00	3940	0.00	3940	0.00	3935	0.00	3935	0.00	3935
32	D&N Haveli and D&D	0.00	11521	0.00	11521	0.00	11521	0.00	11441	0.00	11487
33	NCT Delhi	5458. 50	17239 5	5458. 50	17239 5	5271. 28	16674 6	2939. 36	16674 6	5664. 2	16883 1
34	Ladakh							114.3 6	7406	0.00	6959
35	Lakshadwe ep	0.00	396	0.00	393	0.00	393	0.00	375	0.00	375
36	Puducherry	893.7 3	29361	917.0 3	30620	1273. 35	30620	1146. 84	28639	599.4 2	29910

	Sub Total	6352. 23	21883 5	6375. 53	22010 0	6544. 63	21978 9	4320. 46	21978 2	6263. 62	22273 8
	Others	1639. 75		1014. 98		266.8 4		1500. 00		0.07	
	GRAND TOTAL	86955 5.75	28995 034	84184 6.26	28958 731	86923 9.76	29307 301	86866 0.38	29642 865	81522 2.54	29867 336

9. Watershed Development Component (WDC) of Pradhan Mantri Krishi Sinchayee Yojana (PMKSY)

The detail of Central share funds released to States / UTs under WDC-PMKSY and funds utilized by States/UTs during last five years is given below:

Sl. No	State / UT	WDC-PMKSY1.0				WDC-PMKSY2.0	
		2017-18	2018-19	2019-20	2020-21	2021-22	2022-23
1	Andhra Pradesh	123.35	139.15	144.39	43.89	45.737	
2	Arunachal Pradesh	9.62	19.17	55.71	5.80	22.982	70.08
3	Assam	65.09	66.55	49.03	169.26	16.481	54.02
4	Bihar	19.21	46.77	88.367	0.00	112.943	
5	Chhattisgarh	33.45	57.03	47.07	0.00	23.012	40.29
6	Goa					2.098	
7	Gujarat	87.51	151.84	77.93	0.00	25.793	
8	Haryana	10.94	10.00	7.13	13.68	3.022	3.02
9	Himachal Pradesh	26.83	24.04	66.87	0.00	8.505	12.86
10	Jharkhand	0.00	28.83	36.77	41.92	27.277	
11	Karnataka	175.69	101.07	21.76	6.16	119.835	96.96
12	Kerala	17.83	13.06	48.77	0.00	13.247	
13	Madhya Pradesh	134.84	162.41	221.278	84.90	75.030	172.62
14	Maharashtra	279.21	163.33	103.00	0.00	50.084	108.55
15	Manipur	13.84	14.14	1.46	0.00	9.244	
16	Meghalaya	8.95	6.69	1.19	0.00	60.800	
17	Mizoram	22.35	23.14	22.27	0.00	7.025	21.42
18	Nagaland	32.08	38.51	137.55	3.53	13.625	12.88
19	Odisha	94.48	102.17	83.11	1.75	123.181	
20	Punjab	7.96	0.00	0.00	0.00	3.031	5.30
21	Rajasthan	243.59	299.00	119.43	449.89	282.564	
22	Sikkim	1.40	0.00	2.12	0.00	3.150	5.51
23	Tamil Nadu	82.75	90.59	0.00	0.00	10.752	42.84
24	Telangana	51.14	81.93	33.50	60.34	27.602	38.36
25	Tripura	16.66	15.89	10.75	11.74	20.300	
26	Uttarakhand	9.97	6.98	0.00	0.00	21.777	
27	Uttar Pradesh	63.93	0.0	0.00	0.00	11.061	19.50
28	West Bengal	15.48	46.39	92.87	0.00	13.148	
29	^UT of Jammu & Kashmir	43.66	71.87	0.00	91.21	11.87	
30	UT of Ladakh	0.00	0.00	0.00	6.15	0.00	3.80
	Total	1691.81	1780.55	1472.32	990.22	1165.17	708.01

Note: 1. There is no sanctioned project in Goa under WDC 1.0.

2. WDC 1.0 Scheme got over on 31st March 2021. However, project period was extended upto 31st March 2022 for completion of balance ongoing projects by utilizing unspent balance with States.

^ Figures relating to UT of Jammu & Kashmir are composite figures for the UTs of Jammu & Kashmir and Ladakh upto 2019-20.

Year-wise Expenditure under WDC-PMKSY from 2017-18 to 2022-23 (as on 14.3.2023)								
Sl. No.	State	Rs. in crore						
		2017-18	2018-19	2019-20	2020-21	2021-22	2022-23	
1	Andhra Pradesh	210.46	248.11	128.50	105.69	46.44	58.15	797.35
2	Arunachal Pradesh	22.15	10.61	21.45	67.73	25.49	55.46	202.89
3	Assam	55.19	65.56	90.43	112.56	93.54	42.66	459.94
4	Bihar	37.57	18.45	33.84	119.01	40.71	46.93	296.51
5	Chhattisgarh	61.01	63.45	55.74	71.53	59.9	53.26	364.89
6	Goa*						0.33	0.33
7	Gujarat	228.93	115.01	153.00	110.00	15.13	32.34	654.41
8	Haryana	19.94	19.46	23.20	19.23	19.18	6.18	107.19
9	Himachal Pradesh	33.71	30.16	15.41	29.71	43.5	14.53	167.02
10	Jharkhand	12.49	23.92	28.45	43.21	22.55	34.33	164.95
11	Karnataka	258.13	306.90	121.13	29.78	34.22	209.35	959.51
12	Kerala	19.18	14.49	19.30	28.31	48.26	6.74	136.28
13	Madhya Pradesh	248.71	212.80	178.36	308.07	111.88	267.67	1327.49
14	Maharashtra	201.16	137.20	135.39	87.85	80.81	89.88	732.29
15	Manipur	16.74	16.53	14.66	6.06	2.07	5.38	61.44
16	Meghalaya	7.50	9.52	10.31	3.15	0	30.16	60.64
17	Mizoram	11.87	28.08	35.64	1.68	0.3	18.9	96.47
18	Nagaland	61.18	42.69	118.98	39.57	3.34	18.21	283.97
19	Odisha	183.71	115.58	100.22	157.55	13.46	158.5	729.02
20	Punjab	4.36	3.25	2.54	11.32	2.28	4.94	28.69
21	Rajasthan	288.03	487.26	426.60	626.05	100.21	102.5	2030.65
22	Sikkim	8.08	0.74	0.38	1.59	0.56	3.09	14.44
23	Tamil Nadu	162.50	99.68	87.44	20.48	4.80	41.06	415.96
24	Telangana	88.58	115.29	85.16	42.30	115.53	37.68	484.54
25	Tripura	22.03	16.65	17.12	22.580	22.290	9.860	110.53
26	Uttar Pradesh	98.72	106.63	30.98	0.57	2.07	3.82	242.79
27	Uttarakhand	9.60	10.87	6.43	5.02	0.88	10.6	43.40
28	West Bengal	23.80	69.39	59.88	109.36	31.31	17.26	311.00
Union Territory								
29	Jammu & Kashmir	38.72	42.15	22.08	35.79	90.55	8.22	237.51
30	Ladakh				1.85	0.22	0.6	2.67
Total		2434.05	2430.43	2022.62	2217.60	1031.476	1388.59	11524.77

*Projects not sanctioned in Goa under WDC 1.0

Note: (i) Expenditure includes Central share + State share + Misc. receipts/interest accrued etc. and Expenditure reported for a particular year includes expenditure made from funds released in previous years. The expenditure figures may differ after the audit.

(ii) Expenditure reported upto 2019-20 refers to erstwhile Jammu & Kashmir State and for 2020-21 onwards refers to UT of Jammu & Kashmir only.

Annexure-III

Annexure-III referred to in reply to part (c) and (d) of the Lok Sabha Unstarred Question No. 3252 to be answered on 21.03.2023.

Details of proposals received, sanctioned and rejected under PMGSY

I. Haryana State		
Status of Proposals	Nos	Length (km)
Total proposals Received	262	2523.7
Sanctioned(2019-20)	0	0
Sanctioned(2020-21) Batch I	83	688.94
Sanctioned(2020-21) Batch II	120	1216.95
Sanctioned(2021-22)	56	590.448
Sanctioned(2022-23)	0	0
Rejected in Planning Audit and PMGSY III Guidelines	3	27.362
II.Bihar State		
Status of Proposals	Nos	Length (km)
Total proposals Received	753	6324.905
Sanctioned(2019-20)	0	0
Sanctioned(2020-21)	169	1390.308
Sanctioned(2021-22)	0	0
Sanctioned(2022-23)	543	4610.361
Rejected in Planning Audit and PMGSY III Guidelines	41	324.236
III.Maharashtra		
Status of Proposals	Nos	Length (km)
Total proposals Received	1082	7157.65
Sanctioned(2019-20)	0	0
Sanctioned(2020-21)	380	1919.76
Sanctioned(2021-22) Batch I	34	172.61
Sanctioned(2021-22) Batch II	16	85.09
Sanctioned(2022-23) Batch I	412	2551.633
Rejected in Planning Audit and PMGSY III Guidelines	240	2428.557
IV.West Bengal		
Status of Proposals	Nos	Length (km)
Total proposals Received	376	2220.98
Sanctioned(2019-20)	0	0
Sanctioned(2020-21)	0	0
Sanctioned(2021-22)	0	0
Sanctioned(2022-23) Batch I	143	878.26
Rejected in Planning Audit and PMGSY III Guidelines	233	1342.73
I(a)Sonipat district in Haryana		
Status of Proposals	Nos	Length (km)
Total proposals Received	14	130.849
Sanctioned(2019-20)	-	-
Sanctioned(2020-21)	11	107.114
Sanctioned(2021-22)	3	23.735
Sanctioned(2022-23)	0	0
Rejected in Planning Audit and PMGSY III Guidelines	0	0

II (a).Sitamarhi district in Bihar

Status of Proposals	Nos	Length (km)
Total proposals Received	23	173.805
Sanctioned(2019-20)	-	-
Sanctioned(2020-21)	22	166.035
Sanctioned(2021-22)	-	-
Sanctioned(2022-23)	1	7.77
Rejected in Planning Audit and PMGSY III Guidelines	0	0

II(b). Sheohar district in Bihar

Status of Proposals	Nos	Length (km)
Total proposals Received	8	57.295
Sanctioned(2019-20)	-	-
Sanctioned(2020-21)	8	57.295
Sanctioned(2021-22)	-	-
Sanctioned(2022-23)	0	0
Rejected in Planning Audit and PMGSY III Guidelines	0	0

II(c).Bhagalpur district In Bihar

Status of Proposals	Nos	Length (km)
Total proposals Received	8	60.813
Sanctioned(2019-20)	-	-
Sanctioned(2020-21)	-	-
Sanctioned(2021-22)	-	-
Sanctioned(2022-23)	8	60.813
Rejected in Planning Audit and PMGSY III Guidelines	0	0

III(a) .Amaravathi District

Status of Proposals	Nos	Length (km)
Total proposals Received	28	180.125
Sanctioned(2019-20)	0	0
Sanctioned(2020-21)	28	180.125
Sanctioned(2021-22) Batch I	0	0
Sanctioned(2021-22) Batch II	0	0
Sanctioned(2022-23) Batch I	0	0
Rejected in Planning Audit and PMGSY III Guidelines	0	0

IV(a). Hoogly District

Status of Proposals	Nos	Length (km)
Total proposals Received	4	26.78
Sanctioned(2019-20)	0	0
Sanctioned(2020-21)	0	0
Sanctioned(2021-22)	0	0
Sanctioned(2022-23) Batch I	2	14.27
Rejected in Planning Audit and PMGSY III Guidelines	2	12.51

Annexure-IV referred to in reply to part (c) and (d) of the Lok Sabha Unstarred Question No. 3252 to be answered on 21.03.2023.

State/UT-wise details projects sanctioned under WDC-PMKSY 2.0

S. No.	State /UT	No. of projects sanctioned
1	Andhra Pradesh	59
2	Arunachal Pradesh	66
3	Assam	29
4	Bihar	34
5	Chhattisgarh	45
6	Gujarat	51
7	Goa	5
8	Haryana	9
9	Himachal Pradesh	26
10	Jharkhand	30
11	Karnataka	57
12	Kerala	6
13	Madhya Pradesh	82
14	Maharashtra	144
15	Manipur	13
16	Meghalaya	28
17	Mizoram	18
18	Nagaland	5
19	Odisha	50
20	Punjab	7
21	Rajasthan	145
22	Sikkim	6
23	Tamil Nadu	27
24	Telangana	34
25	Tripura	13
26	Uttar Pradesh	53
27	Uttarakhand	12
28	West Bengal	27
	Union Territories	
29	Jammu & Kashmir	18
30	Ladakh	11
	Total	1110
